

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 61 of 2015

Dated: 4th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

NTPC Ltd. ...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal,

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma
Mr. Suraj Singh for R-2

Mr. Alok Shankar for R-6

Mr. R.B. Sharma for R-7

ORDER

Pleadings are complete. List the matter for hearing
on **25.01.2016.**

**(T.Munikrishnaiah)
Technical Member
pr/vg**

**(Justice Ranjana P. Desai)
Chairperson**